#### **GOVERNMENT OF INDIA**

#### **MINISTRY OF HOUSING AND URBAN AFFAIRS**

#### **LOK SABHA**

#### **STARRED QUESTION NO. 278**

#### **TO BE ANSWERED ON MARCH 12, 2020**

#### **HOUSING REQUIREMENT IN URBAN AREAS**

#### NO. 278: DR. BHARATI PRAVIN PAWAR:

#### Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the steps taken by the Government for addressing the housing requirement of the people belonging to Economically Weaker Sections (EWS), Lower Income Group (LIG) and Middle Income Group (MIG) categories in urban areas;
- (b) the number of house approved, under construction and the number of houses completed under the Pradhan Mantri Awas Yojana (PMAY) during each of the last three years;
- (c) the reasons for shortfall in achievement of targets if any;
- (d) the details of houses occupied by beneficiaries, State-wise;
- (e) the demand validated and reported by States/UTs under the scheme as on December 31, 2020;
- (f) the target set for constructing houses under the scheme in urban areas during 2020 to 2024; and
- (g) the measures taken by the Government to implement the scheme in a time bound manner and expedite completion of the approved houses?

#### **ANSWER**

# THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI HARDEEP SINGH PURI)

(a) to (g) A Statement is laid on the Table of the House.

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Statement referred to in reply to Lok Sabha Starred Question No. 278 to be answered on March 12, 2020 regarding Housing Requirement in Urban Areas.

- (a) The Government has taken steps under the Pradhan Mantri Awas Yojana (Urban) [PMAY(U)], by providing central assistance to States/ Union Territories (UTs), for addressing the housing requirement of the slum dwellers and other people belonging to Economically Weaker Sections (EWS) through three components of the scheme viz. "In-situ" Slum Redevelopment (ISSR), Affordable Housing in Partnership with public or private sector (AHP) and Beneficiary-led individual house construction/enhancements (BLC). The fourth component of the scheme, that is Credit Linked Subsidy Scheme (CLSS), covers EWS/Low Income Group (LIG) and Middle Income Group(MIG) categories in the urban areas.
- (b) The details about number of housessanctioned, under construction so far and the number of houses completed under the Pradhan Mantri Awas Yojana (PMAY) during each of the last three years are at Annexure-I.
- (c) Against the assessed/validated demand of 112 lakh houses under PMAY(U), 103.61 houses have already been sanctioned and the States/UTs have been requested to get the project proposals for all their remaining demand of houses sanctioned at the earliest so that construction of all houses may progressively be completed within the Mission period by 2022.
- (d) State/UT wise details of houses occupied by beneficiaries are at Annexure-II.
- (e)& (f)Thedemandvalidated by States/UTs is 112 lakh houses so far. The target of the Mission is to complete these houses by March, 2022.
- (g) The following measures have been taken by MoHUA to implement the scheme in a time bound manner and expedite completion of the approved houses
  - i. States/UTs have been requested to get the project proposals for all their remaining demand of houses sanctioned at the earliest so that construction of all houses may progressively be completed by 2022.
  - ii. State/UTs have also been requested to expedite the grounding/completion of already sanctioned projects/houses.
  - iii.Central Sanctioning and Monitoring Committee (CSMC) constituted

under the chairmanship of Secretary, MoHUA generally meets every month to sanction central assistance for new projects and reviews the progress of the Mission.

- iv. To ensure availability of funds, in addition to budgetary resources, National Urban Housing Fund (NUHF) for Rs 60,000 crore has been created for raising Extra Budgetary Resources (EBR) in phases for rapid implementation of PMAY(U).
- v. Ministry monitors progress of the Mission through periodic review meetings, video-conferences and field visits.
- vi. Payment through Direct Benefit Transfer (DBT) Mode and Aadhaar seeding of beneficiaries for transparency and accountability.
- vii. Use of Information/Space Technology through PMAY(U)-MIS (Management Information System), Bhuvan Portal, PFMS (Public Financial Management System) and Geo-tagging/Geo-fencing of sanctioned houses for effective monitoring.
- viii. Alternative and innovative technologies have been identified from across the globe through a challenge process under Global Housing Technology Challenge-India (GHTC-India) for ensuring rapid delivery of houses.
- ix. State Level Sanctioning and Monitoring Committee(SLSMC)under chairmanship of Chief Secretary of the concerned State/UT reviews the progress of implementation of the Mission at the State level.

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## State/UT wise status of number of houses sanctioned, grounded for construction so far and houses completed during each of the last three years under PMAY(U)

SI. No.	Name of the State/ UT	Houses sanctioned (Nos)	Houses Grounded for Construction (Nos)*	Construction Completed/ delivered (Nos)*	Houses Completed during each of the last three years (Nos)*		
					F.Y. 2016-17	F.Y. 2017-18	F.Y. 2018-19
1	A&N Island (UT)	612	36	20	-	-	20
2	Andhra Pradesh	20,08,372	7,57,328	3,26,229	3,299	29,791	2,60,223
3	Arunachal Pradesh	7,230	7,021	1,829	-	16	1,308
4	Assam	1,17,508	53,377	17,816	66	381	13,847
5	Bihar	3,13,443	1,53,917	68,045	12,184	2,100	37,464
6	Chandigarh (UT)	352	5,312	5,312	4,963	57	154
7	Chhattisgarh	2,55,201	1,95,168	83,351	3,307	3,561	42,096
8	D&N Haveli (UT)	4,336	4,203	2,228	103	366	1,167
9	Daman & Diu (UT)	1,349	995	874	3	65	291
10	Delhi (NCR)	16,915	57,495	40,895	4,244	2,487	17,579
11	Goa	1,100	1,042	1,041	10	99	392
12	Gujarat	6,46,140	5,52,595	3,76,814	28,928	48,726	1,96,550
13	Haryana	2,67,641	45,794	21,266	549	2,093	10,535
14	Himachal Pradesh	10,030	7,680	3,653	43	202	1,858
15	J&K (UT)	55,040	27,557	6,994	203	179	3,286
16	Jharkhand	2,00,267	1,38,012	78,449	3,886	26,421	31,343
17	Karnataka	6,52,164	3,69,165	1,65,384	11,920	31,087	94,920
18	Kerala	1,30,454	1,02,419	72,738	301	3,809	42,691
19	Ladakh (UT)	1,777	855	370	-	-	280
20	Lakshadweep (UT)	-	_	-	-	-	_
21	Madhya Pradesh	7,88,935	6,10,726	3,20,079	5,316	39,119	2,19,728
22	Maharashtra	11,77,560	4,82,539	2,85,806	13,621	35,162	1,20,918
23	Manipur	42,825	29,924	3,841	24	177	2,231
24	Meghalaya	4,685	1,585	1,007	248	27	450
25	Mizoram	30,803	11,453	3,524	118	188	632
26	Nagaland	32,001	20,811	4,119	494	89	1,394
27	Odisha	1,54,021	1,01,330	67,525	2,771	2,376	46,075
28	Puducherry (UT)	13,823	10,227	3,407	79	51	1,899
29	Punjab	91,440	47,899	23,413	338	1,860	9,335
30	Rajasthan	2,03,908	1,14,182	80,511	4,256	8,204	21,641
31	Sikkim	537	509	244	1	2	61
32	Tamil Nadu	7,70,673	5,92,603	2,92,097	6,593	34,004	1,57,589
33	Telangana	2,16,747	1,85,013	99,367	2,792	3,140	58,171
34	Tripura	83,454	54,225	42,551	161	7,303	28,663
35	Uttar Pradesh	15,74,233	9,87,622	4,33,245	9,639	12,005	2,97,627
36	Uttarakhand	41,815	21,829	15,256	1,460	1,986	5,669
37	West Bengal	4,11,876	3,28,239	1,89,579	7,191	30,765	89,509
Grand Total :- 1,03,61,738^ 61,57,734^^ 32,15,926^^ 1,29,111 3,27,898 18,17,5						18,17,596	

<sup>\*</sup> Included incomplete houses of earlier JnNURM.

<sup>^</sup> Includes 32,471 beneficiaries for whom Interest subsidy has been released recently to Central Nodal Agencies (CNAs)

<sup>^^</sup> Includes 77,047 beneficiaries who have acquired houses recently through Banks and Housing Finance Companies (HFCs) under Credit Linked Subsidy Scheme (CLSS)

### State/UT wise details of houses occupied by beneficiaries under PMAY(U)

SI. No.	Name of the State/ UT	Houses Occupied *		
1	A&N Island (UT)	20		
2	Andhra Pradesh	1,72,423		
3	Arunachal Pradesh	1,929		
4	Assam	19,497		
5	Bihar	67,310		
6	Chandigarh (UT)	5,685		
7	Chhattisgarh	83,081		
8	D&N Haveli (UT)	2,228		
9	Daman & Diu (UT)	868		
10	Delhi (NCR)	18,624		
11	Goa	1,041		
12	Gujarat	3,21,637		
13	Haryana	20,211		
14	Himachal Pradesh	3,603		
15	J&K (UT)	8,161		
16	Jharkhand	75,368		
17	Karnataka	1,43,804		
18	Kerala	72,749		
19	Ladakh (UT)	308		
20	Lakshadweep (UT)	-		
21	Madhya Pradesh	3,20,827		
22	Maharashtra	3,08,105		
23	Manipur	4,550		
24	Meghalaya	884		
25	Mizoram	3,811		
26	Nagaland	4,929		
27	Odisha	63,887		
28	Puducherry (UT)	3,438		
29	Punjab	25,929		
30	Rajasthan	70,016		
31	Sikkim	296		
32	Tamil Nadu	2,59,675		
33	Telangana	55,497		
34	Tripura	41,894		
35	Uttar Pradesh	4,29,708		
36	Uttarakhand	13,996		
37	West Bengal	1,89,763		
	Grand Total :-	28,92,799^		

<sup>\*</sup> Included occupied houses of earlier JnNURM

Finance Companies (HFCs) under Credit Linked Subsidy Scheme (CLSS)

<sup>^</sup> Includes 77,047 beneficiaries who have acquired houses recently through Banks and Housing